

IN THE NATIONAL COMPANY LAW TRIBUNAL,
COURT – 5, MUMBAI BENCH

5. C.P.(IB)-645(MB)/2020

CORAM:

SHRI CHANDRA BHAN SINGH
Member (Technical)

SMT. SUCHITRA KANUPARTHI
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 25.02.2020

NAME OF THE PARTIES: Richa Pruthi

V/s.

Wadhawan Global Hotels & Resorts Pvt. Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The counsel for the petitioner is present. No representation on the side of the Corporate Debtor.
2. The counsel for the petitioner is directed to issue notice regarding the date of hearing to the other side. Registry is also directed to issue notice to the Corporate Debtor.
3. The matter is adjourned to 24.03.2020.

Sd/-

CHANDRA BHAN SINGH
Member (Technical)

/P/

Sd/-

SUCHITRA KANUPARTHI
Member (Judicial)